

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3087/2015

New Delhi this the 20th day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Sritesh Chandra Gupta,
S/o Sh. Gyani Sah,
Aged about 31 years,
R/o h. No. 353/A, 3rd Floor, Teliwara,
Shahdara, New Delhi.
2. Pradeep Kumar Choudhary,
s/o Lt. Rameshwar Choudhary,
aged about 32 years,
R/o H. No. 168, Gali No. 6,
Wazirabad, New Delhi.
3. Dinesh Kumar Prajapati,
S/o Sh. Krishna Prajapati,
Aged about 30 years,
R/o H. No. 353/A, 3rd Floor, Teliwara,
Shahdara, New Delhi.
4. Lalhmingthang Songate,
S/o Lallienthang Songate,
Aged about 29 years,
r/o H.No. 73, 1st Floor,
Moti Bagh Village,
Nanakpura, Delhi.
5. Subash Chandra Sahu,
S/o Jubaraj Sahu
Aged about 38 years,
R/o A-2, F-93, Katwaria Sarai, New Delhi.
All the applicants are DR Assistants

... Applicants

Versus

1. Union of India,
Through Secretary,
Department of Personnel & Training,
North Block,
New Delhi-110001.
2. Union Public Service Commission,
Through Secretary,
Shahjahan Road, Dholpur House,
New Delhi.

... Respondents

(through Sh. U. Srivastava with Sh. Hanu Bhaskar for R-1 and Sh. R.N. Singh for Sh. R.V. Sinha for R-2)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

It is seen that there has been no appearance on behalf of the applicants since last several dates. Today also there is no appearance on their behalf. It therefore appears that the applicants are no longer interested in pursuing this OA any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/